

Annexure 2

Name of the corporate debtor: **Sterne India Private Limited** ; Date of commencement of CIRP: **22nd April 2025** ; List of Creditors as on: **19th December 2025**
List of Unsecured Financial Creditors - belonging to any class of creditors

Amount in INR

Sr. No.	Name of Creditor	Details of Claims Received		Details of Claims admitted								Remarks, if any			
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claims	Am't Covered By Security Interest	Am't Covered by Guarantee	Whether related party?	% voting share in EoC	Amount of contingent claims	Amount of any mutual dues, that may be set off		Amount of claims not admitted	Amount of claim under verification	
1	Tentistry Private Limited	12.05.2025	27,48,42,925.00	27,48,42,925.00	Supply Chain Finance	-	-	N.A.	No	19.92%	-	-	-	-	The claim of financial debt has been filed on behalf of multiple individual financial creditors. The principal and interest components of the claim have been admitted based on the documentary evidence furnished.
Total			27,48,42,925.00	27,48,42,925.00						19.92%					

Notes:

- The claims have been partly or fully admitted based on documents and/or clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information becomes available.
- The necessary justification and/or explanations have been requested from the creditors for claims under verification and the whole or part of these claims may be admitted on receiving sufficient proof in support of such claims.
- In case the amount claimed by any creditor is not precise due to any contingency or any other reason than the best estimate of the amount of the claim has been collated based on the information available.
- The amounts of claims admitted may be partly or fully revised including the estimate of contingent claims as may be considered appropriate based on additional information warranting such revision.
- A creditor shall provide an update on the claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the date of commencement of CIRP i.e. 22nd April, 2025.
- An Addendum to Form A - Public Announcement is being made on 20th August, 2025 and the revised claims are required to be filed within the prescribed time.